

viding liberal assistance for the adoption of the new pattern should be introduced in the Fifth Five Year Plan. The relevant Resolution adopted at the meeting is reproduced below:—

"The Committee examined the administrative and financial implications of the decision to adopt the uniform pattern of 10+2+3. It was of the view that it might not be possible for the State Governments to find the resources required for this programme fully in the State Sector. It, therefore, recommends that a Central Scheme providing liberal assistance for the adoption of the new pattern should be introduced in the Fifth Five Year Plan. This is all the more necessary as the programme has to be implemented by all the States simultaneously and in a coordinated manner."

The scheme for the adoption of the common pattern of education, estimated to cost Rs. 30 crores, was proposed to be included in the Fifth Five Year Plan. The salient features of the scheme are given in pages 46—48 of this Ministry's publication entitled "CABE STANDING COMMITTEE PROCEEDINGS" copies of which are available in the Parliament Library. As the Planning Commission have not agreed to any provision in the central sector of the Fifth Plan for this scheme, it is now for the State Governments/Union Territories to take a firm decision to adopt the pattern during the Fifth Five Year Plan period and to provide the necessary funds within their plan allocations.

Delhi Grain Merchants Association

*803. SHRI SURAJ PRASAD: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Delhi Grain Merchants Association took a decision in September, 1973 not to lift fresh arrival of pulses in Delhi; and

(b) if so, the steps taken by Government to meet the threat of the Delhi Grain Merchants Association?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) No, Sir.

(b) Does not arise.

Expansion of Visakhapatnam Shipyard

*804. SHRI SITARAM KESRI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that India had sought the advice of British Shipbuilding experts about the expansion of Hindustan Shipyard, Visakhapatnam;

(b) if the answer to part (a) above be in the affirmative, whether the report of the British experts has been received; and

(c) if so, the details thereof?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLAPATI TRIPATHI): (a) to (c) The services of British Consultants M/s. Livesey and Henderson in association with M/s. Seadrec Ltd., of U.K. have been made available to Hindustan Shipyard Ltd. with a view to reorganising the layout and facilities at the Shipyard. The Consultants have recommended development of the Shipyard in two stages. Stage 1 broadly consists of the further work to be done aimed at the completion of the Integrated Development Programme complementing facilities required to make it more effective. Stage 2 comprises provision of a building-dock for building ships of 60,000 DWT to 80,000 DWT.

Seamens' services

*805. DR. R. K. CHAKRABARTI:

MISS SAROJ PURUSHOTTAM KHAPARDE:

SHRI K. B. CHETTRI:

SHRI N. R. CHOUDHURY:

SHRI C. P. MAJHI:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Shipping Masters in various Marine Houses have failed to maintain a uniform attitude by not keeping a roster for allocating duties in their turn to seamen according to their break of voyage etc; and

(b) if so, the steps taken by Government in this regard?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMALAPATI TRIPATHI): (a) No, Sir. Both at Bombay and Calcutta, jobs are offered on principle of rotation on the basis of seniority which is reckoned from the last date of discharge from ship.

(b) Does not arise.

अलिगढ़ मुस्लिम विश्वविद्यालय

* 806. डा० भाई महावीर :

श्री पीताम्बर दास :

श्री प्रेम मनोहर :

श्री मान सिंह वर्मा :

श्री बीरेन्द्र कुमार सखलेचा :

क्या शिक्षा, समाज कल्याण तथा संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान अलीगढ़ मुस्लिम विश्वविद्यालय में की गई नियुक्तियों के बारे में अनियमितताओं के संबंध में 29 अगस्त, 1973 के अंग्रेजी दैनिक "मदर लेण्ड" में सम्पादक के नाम प्रकाशित एक पत्र की ओर दिलाया गया है; और

(ख) यदि हा, तो उसका ब्यौरा क्या है और इस संबंध में क्या कार्यवाही की गई है?

†[Aligarh Muslim University

*806. DR. BHAI MAHAVIR:

SHRI PITAMBER DAS:

SHRI PREM MANOHAR:

SHRI MAN SINGH VARMA:

SHRI V. K. SAKHLECHA:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government's attention has been drawn to a letter to the Editor

appearing in an English Daily 'Motherland', dated the 29th August, 1973, regarding the irregularities in the appointments made in the Aligarh Muslim University; and

(b) if so, the details thereof, and the action taken in this regard?

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (प्रो०एस० नुरल हसन) : (क) जी, हां ।

(ख) एक ऐसा विवरण सभा पटल पर रख दिया गया है, [देखिए परिशिष्ट 86, अनुपत्र संख्या 1 (अंग्रेजी संस्करण)], जिसमें पत्र में लगाये गये मुख्य आरोपों और उनके संबंध में विश्वविद्यालय की टिप्पणियां दी गई हैं। विश्वविद्यालय ने इन आरोपों से इनकार किया है। "वैयक्तिक प्रोन्नति योजना" के अन्तर्गत किये गये कुछ चयनों के विरुद्ध कुछ अभ्यावेदन प्राप्त हुए हैं और उनकी जांच की जा रही है।

†[THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) Yes, Sir.

(b) A statement giving the main allegations in the letter and the University's comments thereon is laid on the Table of the Sabha [See Appendix LXXXVI, Annexure No. 1]. The University has denied the allegations. Some representations against the selections made under the "Personal Promotion Scheme" have been received and are under examination.]

Prices of Land in Chandigarh

*807. SHRI SARDAR AMJAD ALI:

SHRI N. R. CHOUDHURY:

SHRI K. B. CHETTRI:

SHRI HARSH DEO MALVIYA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether an auction of residential plots was done by Chandigarh Administration in the third week of September;